

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3158
ANSWERED ON:16.03.2010
FATAL ACCIDENTS IN NCT OF DELHI
Ram Shri Purnmasi;Singh Smt. Meena

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several cases of the involvement of heavy vehicles including buses, trucks and over loaded mini buses in fatal accidents due to violation of traffic rules and non compliance of load worthiness norms have been reported in the NCT of Delhi;
- (b) if so, the number of such cases reported, persons died including school children, vehicles challaned, impounded, accused arrested and action taken in such cases during each of the last three years and the current year;
- (c) the details of the compensation paid to the victims of such fatal accidents including school children during the said period; and
- (d) the steps taken to ensure compliance of traffic rules by the drivers of such vehicles including load worthiness and improve the condition of roads to facilitate unhindered flow of traffic in the NCT of Delhi?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): Yes, Madam. Involvement of heavy vehicles including Buses, Trucks and Mini Buses has been reported in cases of fatal road accidents in the NCT of Delhi. The details of road accidents and persons Killed in fatal road accidents involving buses, trucks and mini buses are as under:-

YEAR Number of Accidents Number of Persons
Injured Killed

2007 1946 1592 607

2008 1782 1375 610

2009 1472 1319 591

2010 198 178 97

(upto
28.2.2010)

The details of number of vehicles challaned, impounded and accused arrested during each of the last three years and the current year are as under:-

Year Vehicles Challaned Vehicles impounded Accused arrested

2007 320141 32543 873

2008 322537 24184 828

2009 377876 27797 849

2010 43571 4269 110

(upto28/02/2010)

Compensation to road victims is paid by insurance companies on the direction of Motor Accident Claim Tribunal (MACT). The condition of roads is satisfactory and periodically re-surfacing/ maintenance of roads is being carried out as and when required, as

per the availability of resources. The following steps are being taken by Delhi Police to ensure compliance of traffic rules:-

- # Increased presence of Traffic personnel in accident prone areas.
- # Decongestion of Bus lane.
- # Prosecution against drunken driving, dangerous driving and over-speeding.
- # Traffic engineering improvement measures.
- # Use of Public Address System.
- # Prosecution of those travelling without Registration Certificate.
- # Strict prosecution of heavy commercial vehicles.
- # Checking of Fitness Certificates.
- # No Entry restrictions.
- # Effective Checking during night.
- # Imparting road safety education to all road users.
- # mobile patrolling on roads and corridors.
- # Installation of traffic signals/blinkers.
- # Special enforcement drives (both vehicle and offence specific).